COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 251 OF 2016 AND APPEAL NO. 94 OF 2017

Dated: 1st June, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bhakra-Beas Management Board (BBMB) ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Ms. Poorva Saigal

Ms. Ranjitha Ramachandra

Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sakesh Kumar, a/w

Mr. Mahinder Singh (Rep.), Deputy

Director for R-1

Ms. Neha Garg

Ms. Saloni Sancheti for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matters for hearing on <u>04.07.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

vt/kt